

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(CAA) – 442(ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE COMPANY: Millennium Automation & Systems Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Ashutosh Gupta and Mr. Suraj Narain Shukla,
Advocates

For the Respondent: Ms. Lakshmi Gurung, Standing Counsel for the IT
Dept. with Mr. Easha Kadian
Mr. Manish Raj, Company Prosecutor, ROC, Delhi

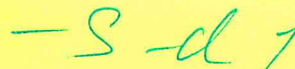
ORDER

Ld. Counsels appearing for the RD as well as the Income Tax Department pray for some time to file their objections, if any.

To come up on 12th March, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)